

**GOVERNMENT OF NAGALAND  
DIRECTORATE OF HEALTH & FAMILY WELFARE  
NAGALAND::KOHIMA**

No: DHFW/COVID-19/2019-20/ 581-85 Dated Kohima, the 28<sup>th</sup> April 2020.

To,

The Principal Secretary to the Government of Nagaland  
Health & Family Welfare Department  
Nagaland::Kohima

**Sub: Recommendation for Screening at Roadway Check Points.**

Sir,

Presently, there is no proper mechanism in place for screening Commercial Vehicles transporting commodities entering the State, which may lead to importing of cases. In this regard, the Government may consider the following recommendations & issue necessary advisory:


**Roadway Check Points (For Commercial Vehicles transporting commodities):**

1. All vehicles entering Nagaland will be decontaminated with sodium hypochlorite (1%) solution spray, if not available with soap water or plain water at the Point of Entry (Check Points).
2. All crew members and passenger (if any), shall mandatorily wear face mask at all times and wash hands with soap water or clean their hands with hand sanitizers frequently.
3. All crew members and passenger (if any), shall be screened for fever by thermal scan, which will be done by personnel manning the Check Points or personnel drafted from other Govt agencies.

NB:

- a. The NSDMA to provide the Thermal Scanner and Face mask to the personnel assigned for the above mentioned tasks.
  - b. HFW Department to train such personnel.
4. Any occupants of the vehicle with fever, will be transported by ambulance to the nearest health centre to further medical examination. The Medical team, depending on the findings, will release the person or put on quarantine for testing.
  5. Details of crew members and passenger- Vehicle registration No, Driving Licence No, Mobile Nos, destination and group photograph of the occupants of the vehicle to be collected at the point of entry and transmitted (by WhatsApp or any suitable means) to the subsequent check points. The personnel of all check points shall ensure exit (egress) of all crew members and passenger who have entered the State.
  6. District administration shall enforce availability of adequate hand washing facilities in all check points.
  7. The in-bound vehicles shall be allowed to stop over only at pre-identified places. District administration shall ensure adequate measures for social distancing, hand washing facilities and minimal contact are provided by amenity providers in such pre-identified places.
  8. District administration shall enforce prevention of mingling of crew members of the vehicle with local population upon reaching their destination within the State.

Yours faithfully,

  
**(DR. VIZOLIE Z SUOKHRIE)**  
Principal Director

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Copy To:

1. The Addl Chief Secretary to Chief Minister, Nagaland, Kohima for kind information.
2. The Sr. P.S to Minister Health & Family Welfare, Nagaland, Kohima for kind information.
3. The Deputy Secretary to Chief Secretary, Nagaland, Kohima for kind information.
4. The Principal Secretary and Home Commissioner, Government of Nagaland, Kohima for kind information.
5. Guard file/ Office copy.

  
**(DR. VIZOLIE Z SUOKHRIE)**  
Principal Director